

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
THREE LEAF FOODS PRIVATE LIMITED**

Sr. No.	Particulars	Details
1.	Name of corporate debtor	Three Leaf Foods Private Limited
2.	Date of incorporation of corporate debtor	14th November 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15400MH2009PTC197070
5.	Address of the registered office and principal office (if any) of corporate debtor	Shop No 04, First Floor Tapadia Cine Market, N-1, Cicdo Aurangabad Aurangabad MH 431003 In
6.	Date of closure of Insolvency Resolution Process	24 January 2024
7.	Liquidation commencement date of corporate debtor	26 September 2024 (Order received on 03 October 2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Name: Aegis Resolution Services Private Limited IBBI/IPE-0118/IPA-1/2022-23/50041
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai – 400093 Email Id: avil@caavil.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 106, 1st Floor, Kanakia Atrium 2, Cross Road A, Behind Courtyard Marriott, Chakala, Andheri East, Mumbai – 400093 Email Id: ip.siddhantagrawal@gmail.com
11.	Last date for submission of claims	02 November 2024

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **Three Leaf Foods Private Limited** on **26 September 2024**.

The stakeholders of **Three Leaf Foods Private Limited** are hereby called upon to submit their claims with proof on or before **02 November 2024**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 05 October 2024
Place: Mumbai

Aegis Resolution Services Private Limited
through authorized signatory Siddhant Vinod Agrawal
As Liquidator of Three Leaf Foods Private Limited
Registration No. IBBI/IPE-0118/IPA-1/2022-23/50041
Authorization for Assignment valid till 30th June 2025

